

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Ganga Foundation Pvt Ltd

MAIN PETITION NUMBER : IBA/870/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1469(CHE)2024; IA(IBC)/2238(CHE)2023; IA(IBC)/415(CHE)2024;
IA(IBC)/1757(CHE)2023; IA(IBC)/1701(CHE)/2023

ORDER

IA(IBC)/1469(CHE)2024

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant /
Liquidator.

Ld. Counsel Shri. Kasthuri Rangan for the Respondent No. 1
and 2.

This application has been filed under Section 66 of IBC.

Applicant is directed to serve copy of the application on the Respondents.

Three weeks time is granted to the Respondents to file Reply.

Rejoinder if any, be filed within two weeks thereafter.

List the application for hearing on **05.09.2024**.

IA(IBC)/2238(CHE)2023

Present: Ld. Counsel Shri. A G Sathyanarayana for the Applicant /
Liquidator.

Ld. Counsel Ms. G Lavanya for the Respondent.

Pleadings are complete.

List the application for hearing on **05.09.2024**.

IA(IBC)/415(CHE)2024; IA(IBC)/1757(CHE)2023;

IA(IBC)/1701(CHE)/2023

Present: Ld. Counsel Shri. T K Bhaskar for the Liquidator.

Ld. Counsel Shri. Jayaprakash for the R 1 in IA/1701/2023 and
Applicant in IA/1757/2023.

Ld. Counsel Shri. Kasthuri Rangan for R2 and R3 in
IA(IBC)/1701(CHE)/2023 .

Written synopsis filed by the Counsel for the Liquidator vide Sr. No.
3584 dated 15.07.2024.

Ld. Counsel is directed to refer the relevant paras in the judgments relied
upon in the written submissions.

Written synopsis also filed by Shri. Jaya Prakash vide Sr. No. 3249 dated
28.06.2024.

List the applications for clarifications if any on **12.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)